

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/5227/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the <sup>th</sup> 26 July, 2022.

Sub:- **Cancellation of station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021/2022/ /E, dated 22.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of station leave permission from the evening of 22.07.2022 till the morning of 25.07.2022**, has been granted.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-71/2004/5228/A, dated** , 26-07-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)** *Pds*